

ANNEXURE 6														
Name of the corporate debtor: BRG IRON & STEEL COMPANY PVT. LTD;										Date of commencement of liquidation: 03rd February 2020;			List of stakeholders as on : 30.05.2023	
List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	KIRTI REFRA IMPEX	10-02-2020	1,41,750.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,41,750.00	-	Form C was not filed properly under the liquidation process so the claim was rejected
2	IFGL REFRACTORIES LIMITED	12-02-2020	12,20,329.00	10,63,240.00	Supply of goods and services	-	Not applicable	-	0.17	-	-	1,57,089.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
3	DRK ISPAT PRIVATE LIMITED	13-02-2020	14,49,000.00	14,49,000.00	Supply of goods and services	-	Not applicable	-	0.23	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
4	PRAKASH TRADING COMPANY	18-02-2020	75,256.00	65,051.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	10,205.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
5	MINERALS & REFRECTORIES	20-02-2020	5,30,400.40	86,891.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	4,43,509.40	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
6	JAI DURGA CHEMICAL & COMPANY	20-02-2020	3,15,134.00	2,60,136.39	Supply of goods and services	-	Not applicable	-	0.04	-	-	54,997.61	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
7	TECHNOSOFT CONSULTANCY & SERVICES	25-02-2020	19,026.00	19,026.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
8	A.V.M. SALES PVT. LTD.	25-02-2020	76,36,961.27	50,88,963.06	Supply of goods and services	-	Not applicable	-	0.81	-	-	25,47,998.21	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
9	SHREE RAM LIME PRODUCTS PVT LTD	26-02-2020	11,20,206.00	10,99,248.00	Supply of goods and services	-	Not applicable	-	0.18	-	-	20,958.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
10	H. M. BROTHERS	26-02-2020	42,426.90	42,426.90	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
11	NARAYANI INDUSTRIES	27-02-2020	43,960.00	43,960.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
12	GOLCHHA CHEMICAL INDUSTRIES	27-02-2020	21,72,225.28	15,50,248.34	Supply of goods and services	-	Not applicable	-	0.25	-	-	6,21,976.94	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
13	KHANDELWAL FELTS	27-02-2020	2,34,464.94	1,90,562.94	Supply of goods and services	-	Not applicable	-	0.03	-	-	43,902.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
14	TECHNO SALES	27-02-2020	63,384.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	63,384.00	-	Form C was not filed properly in the liquidation process so the claim was rejected
15	ROYAL ENGINEERING CO.	28-02-2020	42,009.18	35,245.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	6,764.18	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
16	BAGRECHA & ASSOCIATES	29-02-2020	6,10,863.00	2,28,055.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	3,82,808.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether Lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
17	MAA BHAGWATI DISTRIBUTORS	29-02-2020	7,08,000.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	7,08,000.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
18	SMRTI TRADING CO.	29-02-2020	66,930.00	66,930.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
19	SRC CHEMICALS PVT LTD.	29-02-2020	22,43,422.00	21,53,591.00	Supply of goods and services	-	Not applicable	-	0.34	-	-	89,831.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
20	RAMESHWARAM LIME PRODUCTS	02-03-2020	28,49,491.00	15,31,542.00	Supply of goods and services	-	Not applicable	-	0.24	-	-	13,17,949.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
21	SALASAR ROAD CARRIER	02-03-2020	23,29,891.00	15,20,259.00	Supply of goods and services	-	Not applicable	-	0.24	-	-	8,09,632.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
22	SHREE SHYAM CARGO CARRIER	02-03-2020	39,30,678.00	4,09,878.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	35,20,800.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
23	SHREE SHYAM CHEMICALS	02-03-2020	14,62,207.00	2,22,000.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	12,40,207.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
24	CHITLANGIA TRADING CORPORATION	02-03-2020	2,03,595.16	1,96,193.62	Supply of goods and services	-	Not applicable	-	0.03	-	-	7,401.54	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
25	BALAJI ENTERPRISES	02-03-2020	4,705.25	4,705.25	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
26	BEST COMPRESSOR VALVE MFG.CO.	03-03-2020	7,38,419.23	3,95,644.17	Supply of goods and services	-	Not applicable	-	0.06	-	-	3,42,775.06	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
27	AMD MARKETING	03-03-2020	5,29,619.00	5,03,138.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	26,481.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
28	GOLDEN TRADING CO	03-03-2020	19,77,328.54	15,61,861.68	Supply of goods and services	-	Not applicable	-	0.25	-	-	4,15,466.86	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
29	NATIONAL ENGINEERING	03-03-2020	6,36,310.00	4,22,908.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	2,13,402.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
30	RAJASHREE ENGINEERING	03-03-2020	19,17,366.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	19,17,366.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
31	SHREE LOKANATH KILN BRICKS & WORKS	03-03-2020	24,75,989.00	4,29,000.42	Supply of goods and services	-	Not applicable	-	0.07	-	-	20,46,988.58	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
32	RANJEET NAYAK	03-03-2020	20,89,695.00	5,18,683.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	15,71,012.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
33	MAHAVEER ENTERPRISES	03-03-2020	24,53,753.00	16,76,513.00	Supply of goods and services	-	Not applicable	-	0.27	-	-	7,77,240.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
34	RUDRANARAYAN ENTERPRISES	03-03-2020	4,45,813.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	4,45,813.00	-	Form C was not filed properly in the liquidation process so the claim was rejected
35	PADMIN NAYAK	03-03-2020	3,30,920.00	2,87,553.00	Supply of goods and services	-	Not applicable	-	0.05	-	-	43,367.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether Lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
36	M.M.ENGINEERING	03-03-2020	13,01,149.00	5,54,769.00	Supply of goods and services	-	Not applicable	-	0.09	-	-	7,46,380.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
37	UMA TRADERS	03-03-2020	2,28,318.95	2,10,154.96	Supply of goods and services	-	Not applicable	-	0.03	-	-	18,163.99	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
38	KAPSEK ENGINEERS PVT. LTD.	03-03-2020	46,046.00	46,046.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
39	EASTERN TRADE CENTRE	03-03-2020	33,14,823.46	15,56,584.00	Supply of goods and services	-	Not applicable	-	0.25	-	-	17,58,239.46	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
40	YASH SALES CORPORATION	03-03-2020	67,65,200.80	36,16,991.90	Supply of goods and services	-	Not applicable	-	0.58	-	-	31,48,208.90	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
41	HARSHIT ENTERPRISES	03-03-2020	51,79,062.00	48,04,526.80	Supply of goods and services	-	Not applicable	-	0.77	-	-	3,74,535.20	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
42	SAI METAL & ENGINEERING CORPORATION	03-03-2020	81,805.00	81,805.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
43	EXECUTIVE ENGINEER, CESU, TED, CHAINPAL	04-03-2020	7,43,82,660.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	7,43,82,660.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
44	MATESHWARI LIME INDUSTRIES	04-03-2020	71,51,482.00	68,21,111.53	Supply of goods and services	-	Not applicable	-	1.09	-	-	3,30,370.47	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount admitted as the creditor was registered under MSME.
45	SMS INDIA PVT. LTD.	04-03-2020	14,60,809.40	10,31,000.00	Supply of goods and services	-	Not applicable	-	0.16	-	-	4,29,809.40	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
46	HARI OM UDYOG	04-03-2020	5,00,889.83	3,16,361.00	Supply of goods and services	-	Not applicable	-	0.05	-	-	1,84,528.83	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
47	SUNDREX OIL COMPANY LIMITED	04-03-2020	3,61,445.90	2,03,541.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	1,57,904.90	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
48	TAPARIA BROTHERS	05-03-2020	2,56,710.48	1,45,678.88	Supply of goods and services	-	Not applicable	-	0.02	-	-	1,11,031.60	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
49	DINESH ELECTRIC COMPANY	06-03-2020	48,332.00	48,332.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
50	BEARING & BASIC COMPONENTS INDIA PVT LTD.	07-03-2020	10,67,265.25	8,40,365.99	Supply of goods and services	-	Not applicable	-	0.13	-	-	2,26,899.26	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
51	K.A.TRADERS	10-03-2020	1,00,699.00	52,950.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	47,749.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
52	MSC MEDITERRANEAN SHIPPING COMPANY S.A	11-03-2020	2,25,11,58,277.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	2,25,11,58,277.00	-	The claim was rejected as the creditor was failed to submit with us any document (which is countersigned by BRG and/or its authorised representatives) which shows that there was any binding contract between the Corporate Debtor and the creditor from which any debt might be due to MSC Medeteranean. In the absence of such document / contract, the claim of the creditor was rejected. Several emails were sent to the creditor on 19.06.2020, 14.08.2020 and 28.08.2020 for submission of documents in support of the outstanding dues but the creditor had failed to repond. In this regard as per regulation 25 of liquidation process where an amount claimed by the claimant is not precise due to any contingency or other reason the liquidator shall make the best estimate of the amount of claim based on the information available with him in this case the claim amount was rejected in the absence of requisite documents.
53	MSC AGENCY (INDIA) PRIVATE LIMITED	11-03-2020	15,54,089.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	15,54,089.00	-	The claim was rejected as the creditor was failed to submit with us any document (which is countersigned by BRG and/or its authorised representatives) which shows that there was any binding contract between the Corporate Debtor and the creditor from which any debt might be due to MSC Agency. In the absence of such document / contract, the claim of the creditor was rejected. Several emails were sent to the creditor on 19.06.2020, 14.08.2020 and 28.08.2020 for submission of documents in support of the outstanding dues but the creditor had failed to repond. In this regard as per regulation 25 of liquidation process where an amount claimed by the claimant is not precise due to any contingency or other reason the liquidator shall make the best estimate of the amount of claim based on the information available with him in this case the claim amount was rejected in the absence of requisite documents.
54	CLASSIC RUBBER INDUSTRIES	28-02-2020	69,767.00	52,440.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	17,327.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
55	IDBI TRUSTESHIP SERVICES LIMITED (SECURITY TRUSTEE)	05-03-2020	15,93,000.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	15,93,000.00	-	Form C was not filed under the liquidation process so the claim was rejected
56	RAJ CERAMICS	Delay condoned by NCLT	58,75,126.00	58,75,126.00	Supply of goods and services	-	Not applicable	-	0.94	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
57	FERRO REFRATECH	Delay condoned by NCLT	3,12,320.00	3,11,361.00	Supply of goods and services	-	Not applicable	-	0.05	-	-	959.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
58	DALMIA CEMENT (BHARAT) LIMITED	Delay condoned by NCLT	6,56,814.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	6,56,814.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
58	POONA BRUSH COMPANY	Delay condoned by NCLT	28,13,777.00	13,48,061.00	Supply of goods and services	-	Not applicable	-	0.21	-	-	14,65,716.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
59	A. L. LOGISTICS PVT. LTD.	Delay condoned by NCLT	54,85,91,356.00	54,45,61,578.00	Supply of goods and services	-	Not applicable	-	86.80	-	-	40,29,778.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
60	INFINITY INFOTECH PARKS LIMITED	Delay condoned by NCLT	15,47,890.00	15,47,890.00	Supply of goods and services	-	Not applicable	-	0.25	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
61	SYSTEMS & SOFTWARES	CLAIM SUBMITTED IN CIRP	8,509.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	8,509.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
62	TRIMURTY OFFSET PRESS	CLAIM SUBMITTED IN CIRP	63,920.00	22,400.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	41,520.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
63	VISHAL TRADELINKS	CLAIM SUBMITTED IN CIRP	1,22,167.00	1,22,167.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
64	INDIAN HARDWARE	CLAIM SUBMITTED IN CIRP	36,816.00	36,816.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
65	ALMORA MAGNESITE LIMITED	CLAIM SUBMITTED IN CIRP	2,59,941.00	1,91,054.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	68,887.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
66	ABC ENTERPRISES	CLAIM SUBMITTED IN CIRP	25,513.00	25,513.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
67	EXCEL MINERALS	CLAIM SUBMITTED IN CIRP	7,36,570.00	7,36,570.00	Supply of goods and services	-	Not applicable	-	0.12	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
68	S.P.N. CONSTRUCTION	CLAIM SUBMITTED IN CIRP	3,71,706.00	1,44,752.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	2,26,954.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
69	DUKHI SHYAM SAHOO & SONS	CLAIM SUBMITTED IN CIRP	1,68,358.52	1,23,553.82	Supply of goods and services	-	Not applicable	-	0.02	-	-	44,804.70	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
70	ASIAN INTERNATIONAL	CLAIM SUBMITTED IN CIRP	2,08,609.55	2,08,609.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	0.55	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
71	DCP TRANSPower (P) LTD.	CLAIM SUBMITTED IN CIRP	57,256.31	56,038.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	1,218.31	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
72	JAGANNATH AUTOMOBILES	CLAIM SUBMITTED IN CIRP	65,225.00	7,269.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	57,956.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
73	POPULAR MILL STORES	CLAIM SUBMITTED IN CIRP	23,305.00	23,305.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
74	PRIYABRATA AGENCY	CLAIM SUBMITTED IN CIRP	64,863.00	40,416.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	24,447.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
75	BALAJI EARTHMOVERS	CLAIM SUBMITTED IN CIRP	16,273.00	16,272.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	1.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
76	BALAJI HYDRAULICS	CLAIM SUBMITTED IN CIRP	2,478.00	2,478.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
77	METALLOYDS	CLAIM SUBMITTED IN CIRP	11,78,348.54	6,92,436.54	Supply of goods and services	-	Not applicable	-	0.11	-	-	4,85,912.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
78	BUBUNA SAMAL	CLAIM SUBMITTED IN CIRP	6,00,000.00	4,92,923.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	1,07,077.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
79	S.N.ENTERPRISES	CLAIM SUBMITTED IN CIRP	31,749.00	31,749.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
80	OVERSEAS HARDWARE MART	CLAIM SUBMITTED IN CIRP	85,165.37	85,165.37	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
81	ARIHANT INTERNATIONAL	CLAIM SUBMITTED IN CIRP	15,572.00	15,572.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
82	INSTRUMENT CONTROL SYSTEM	CLAIM SUBMITTED IN CIRP	30,002.00	30,002.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
83	YUKEN INDIA LIMITED	CLAIM SUBMITTED IN CIRP	66,95,066.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	66,95,066.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
84	HYDRO IMPULSE	CLAIM SUBMITTED IN CIRP	11,734.08	5,724.17	Supply of goods and services	-	Not applicable	-	0.00	-	-	6,009.91	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
85	MANOJ BHARATGAS GRAMIN VITRAK,MANGALPUR	CLAIM SUBMITTED IN CIRP	2,11,308.88	1,98,412.10	Supply of goods and services	-	Not applicable	-	0.03	-	-	12,896.78	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
86	KHEMKA REFRACTORIES PVT. LTD.	CLAIM SUBMITTED IN CIRP	21,11,733.00	20,89,831.00	Supply of goods and services	-	Not applicable	-	0.33	-	-	21,902.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
87	DR. NILAMANI DHAL	CLAIM SUBMITTED IN CIRP	12,600.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	12,600.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
88	SCAN INDUSTRIES	CLAIM SUBMITTED IN CIRP	1,35,086.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,35,086.00	-	Form B not submitted so the claim was rejected
89	FAIRDEAL CORPORATION	CLAIM SUBMITTED IN CIRP	9,287.78	9,287.78	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
90	HITACHI HIGHREEL POWER ELECTRONICS PVT. LTD.	CLAIM SUBMITTED IN CIRP	1,02,967.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,02,967.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
91	ARVIND BEARING COMPANY	CLAIM SUBMITTED IN CIRP	99,895.54	83,322.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	16,573.54	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
92	RUC INDUSTRIAL SOLUTIONS PVT LTD	CLAIM SUBMITTED IN CIRP	2,513.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	2,513.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
93	WELLNESS BEARING HOUSE	CLAIM SUBMITTED IN CIRP	40,060.00	38,616.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	1,444.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
94	NATIONAL WOOLLEN & FINISHERS	CLAIM SUBMITTED IN CIRP	6,03,288.00	6,03,288.00	Supply of goods and services	-	Not applicable	-	0.10	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
95	UNIMECH LIFTING EQUIPMENTS PVT LTD	CLAIM SUBMITTED IN CIRP	54,810.00	54,810.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
96	CHANDUKAMINERALS AND CHEMICALS PRIVATE LIMITED	CLAIM SUBMITTED IN CIRP	3,69,232.00	3,29,604.78	Supply of goods and services	-	Not applicable	-	0.05	-	-	39,627.22	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
97	SALASAR BRIGHT BAR PRIVATE LTD	CLAIM SUBMITTED IN CIRP	4,20,899.00	4,10,696.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	10,203.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
98	GLOBAL TRANSMISSION	CLAIM SUBMITTED IN CIRP	1,18,412.55	74,562.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	43,850.55	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
99	SHREENATH LIME PRODUCTS	CLAIM SUBMITTED IN CIRP	13,10,712.00	13,10,712.00	Supply of goods and services	-	Not applicable	-	0.21	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
100	SALASAR ROADLINES	CLAIM SUBMITTED IN CIRP	19,59,916.00	16,29,799.00	Supply of goods and services	-	Not applicable	-	0.26	-	-	3,30,117.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
101	FOX SOLUTIONS	CLAIM SUBMITTED IN CIRP	20,605.00	20,605.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
102	ABINASH SALES & SERVICES	CLAIM SUBMITTED IN CIRP	5,651.00	5,311.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	340.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
103	SHREE BALAJI LOGISTICS INDIA	CLAIM SUBMITTED IN CIRP	34,500.00	31,850.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	2,650.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
104	PRAXAIR INDIA PRIVATE LIMITED	CLAIM SUBMITTED IN CIRP	72,62,750.00	28,02,870.69	Supply of goods and services	-	Not applicable	-	0.45	-	-	44,59,879.31	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment removed? (Yes/No)	Whether Lien/attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
105	MOHTA UDYOG	CLAIM SUBMITTED IN CIRP	70,446.00	70,446.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
106	OMEGA VALVE MFG.CO.	CLAIM SUBMITTED IN CIRP	28,320.00	28,320.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
107	S.N.RUBBER MRG. & CO.	CLAIM SUBMITTED IN CIRP	1,81,160.00	1,51,160.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	30,000.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
108	FOX & MANDAL ADVOCATES	CLAIM SUBMITTED IN CIRP	4,07,146.48	-	Supply of goods and services	-	Not applicable	-	-	-	-	4,07,146.48	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
109	A. K. ENTERPRISE	CLAIM SUBMITTED IN CIRP	1,35,285.83	10,795.48	Supply of goods and services	-	Not applicable	-	0.00	-	-	1,24,490.35	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
110	MAHENDRA TRADING COMPANY	CLAIM SUBMITTED IN CIRP	68,507.00	47,046.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	21,461.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
111	SAI METAL & ENGINEERING CORPORATION	CLAIM SUBMITTED IN CIRP	81,805.00	81,805.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
112	NANDY ENGINEERING CONCERN	CLAIM SUBMITTED IN CIRP	64,71,186.00	29,05,926.00	Supply of goods and services	-	Not applicable	-	0.46	-	-	35,65,260.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
113	BARODA INDUSTRIAL ELECTRICAL PRODUCTS PVT. LTD.	CLAIM SUBMITTED IN CIRP	15,11,520.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	15,11,520.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
114	ALLIED SALES CORPORATION	CLAIM SUBMITTED IN CIRP	3,18,301.00	2,86,555.00	Supply of goods and services	-	Not applicable	-	0.05	-	-	31,746.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
115	ARABINDA NAYAK	CLAIM SUBMITTED IN CIRP	1,91,071.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,91,071.00	-	Form B not submitted so the claim was rejected
116	ASSOCIATED INDUSTRIES & TRADING CORPORATION	CLAIM SUBMITTED IN CIRP	76,157.52	-	Supply of goods and services	-	Not applicable	-	-	-	-	76,157.52	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
117	BANGANGA MINERALS AND CHEMICALS INDUSTRIES	CLAIM SUBMITTED IN CIRP	60,44,366.00	38,66,686.00	Supply of goods and services	-	Not applicable	-	0.62	-	-	21,77,680.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
118	BHABANI SANKAR NAYAK	CLAIM SUBMITTED IN CIRP	7,98,798.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	7,98,798.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
119	BHANDARI CARGO MOVERS PVT. LTD.	CLAIM SUBMITTED IN CIRP	1,76,576.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,76,576.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
120	CHEMPRIMO FLUORINE INTERNATIONAL PVT LTD (CFIL)	CLAIM SUBMITTED IN CIRP	11,33,685.00	11,27,255.00	Supply of goods and services	-	Not applicable	-	0.18	-	-	6,430.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
121	CHITARANJAN JENA	CLAIM SUBMITTED IN CIRP	22,68,460.39	-	Supply of goods and services	-	Not applicable	-	-	-	-	22,68,460.39	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
122	ELITE TRADING CO.	CLAIM SUBMITTED IN CIRP	8,87,315.00	7,25,292.50	Supply of goods and services	-	Not applicable	-	0.12	-	-	1,62,022.50	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
123	EMT MEGATHERM PVT. LTD.	CLAIM SUBMITTED IN CIRP	1,72,175.63	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,72,175.63	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
124	GANDHI ABRASIVES CORPORATION	CLAIM SUBMITTED IN CIRP	22,137.00	22,137.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether Lien/ attachment removed?(Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
125	H K SALES CORPORATION	CLAIM SUBMITTED IN CIRP	33,312.00	33,312.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
126	HIRANYA INDUSTRIES	CLAIM SUBMITTED IN CIRP	99,495.00	70,200.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	29,295.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
127	INDCON INFRAPROJECTS PVT.LTD.	CLAIM SUBMITTED IN CIRP	73,02,548.33	-	Supply of goods and services	-	Not applicable	-	-	-	-	73,02,548.33	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
128	INDIA BEARING & MILL STORES	CLAIM SUBMITTED IN CIRP	71,999.99	67,008.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	4,991.99	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
129	INDUSTRIAL FASTNERS (INDIA)	CLAIM SUBMITTED IN CIRP	3,36,816.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	3,36,816.00	-	Form B not submitted so the claim was rejected
130	JAY DURGA TRADERS	CLAIM SUBMITTED IN CIRP	10,16,143.00	9,81,657.00	Supply of goods and services	-	Not applicable	-	0.16	-	-	34,486.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
131	K.K. BAGARIA	CLAIM SUBMITTED IN CIRP	2,44,702.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	2,44,702.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
132	M.SHAH & COMPANY	CLAIM SUBMITTED IN CIRP	20,185.00	19,751.00	Supply of goods and services	-	Not applicable	-	0.00	-	-	434.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
133	M/S SHANTI ENTERPRISES	CLAIM SUBMITTED IN CIRP	16,42,069.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	16,42,069.00	-	Claim not admitted as no outstanding dues reflected in the books of accounts of the corporate debtor
134	MAA TARINI CONSTRUCTION	CLAIM SUBMITTED IN CIRP	1,50,000.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	1,50,000.00	-	Form B not submitted so the claim was rejected
135	MAX SPARE LIMITED	CLAIM SUBMITTED IN CIRP	3,78,319.00	1,68,668.00	Supply of goods and services	-	Not applicable	-	0.03	-	-	2,09,651.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
136	PEAKS INDUSTRIES PVT.LTD.	CLAIM SUBMITTED IN CIRP	58,306.00	37,097.00	Supply of goods and services	-	Not applicable	-	0.01	-	-	21,209.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
137	PRADEEP ENTERPRISES	CLAIM SUBMITTED IN CIRP	5,12,976.00	5,12,976.00	Supply of goods and services	-	Not applicable	-	0.08	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
138	RAJESH ENTERPRISES	CLAIM SUBMITTED IN CIRP	2,07,827.00	1,76,131.83	Supply of goods and services	-	Not applicable	-	0.03	-	-	31,695.17	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
139	RKR GRAPHITE PRIVATE LIMITED	CLAIM SUBMITTED IN CIRP	56,97,972.00	53,38,736.00	Supply of goods and services	-	Not applicable	-	0.85	-	-	3,59,236.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
140	S.A.HARDWARE MART	CLAIM SUBMITTED IN CIRP	1,32,898.00	1,14,746.00	Supply of goods and services	-	Not applicable	-	0.02	-	-	18,152.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
141	SHREE ENTERPRISES	CLAIM SUBMITTED IN CIRP	2,98,484.00	1,35,872.10	Supply of goods and services	-	Not applicable	-	0.02	-	-	1,62,611.90	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
142	SHREE KRISHNA ENGINEERING CO.	CLAIM SUBMITTED IN CIRP	6,43,770.24	4,14,884.00	Supply of goods and services	-	Not applicable	-	0.07	-	-	2,28,886.24	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
	TOTAL		3,02,51,88,258.75	62,73,47,952.99		-			100.00			2,39,78,40,305.76	-	

[]